## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/29/2016

NAME OF THE PETITIONER(S)

: V. Ramasamy & 11 others

NAME OF THE RESPONDENT(S)

: Raji Feeds Private Limited & 28 others

**UNDER SECTION** 

: 397/398 of CA 1956

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

H. KARTHIK SESHADRI G. SUDHAKAR

Counsel for petitioner

**ORDER** 

Shri G Sudhakar, counsel for petitioner present and submitted that he received a letter from Shri S Venkatesh and K S G Subramanian & Co., Chartered Accountants addressed to R1 company, to the counsel for petitioner and three other counsels representing the respondents requesting to furnish certain information and documents as stated in the letter dated 13.1.2017. Today no representation on behalf of the respondents before this Bench. Counsel for petitioner further stated that when he contacted the Chartered Accountant, he other respondents as required. Considering the circumstances, counsel for petitioner is directed to inform the counsel for respondents to be present on the next date of hearing. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)